

Setting up of A Nylon-6 project in Gujarat

@2497. SHRI VITHTHAL-BHAI MOTIRAM PATEL : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that the application of Gujarat Industrial Investment Corporation to set up a Nylon-6 Project is pending for last 10 years or so ;

(b) whether Government are aware that the proposed project is to be set up in Co-operation with Co-operative Society of power loom weavers ; and

(c) what are the reasons for delay in clearing the above project and by when, the project is likely to be cleared ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) No, Sir.

(b) The Gujarat Industrial Investment Corporation Ltd. had indicated that the project would be set up in joint sector in association with Weavers' Cooperatives.

(c) A decision on the proposal is expected to be taken in due course.

Petroleum projects in Maharashtra

2498. SHRI VITHALRAO MADHAVRAO JADHAV : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state the details of various petroleum projects demanded by Maharashtra State which have not been cleared so far by the Central Government and the reasons therefor ?

@Previously Unstarred Question 2264 transferred from the 5th August, 1982.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : No petroleum project of Maharashtra State is pending with Ministry of Petroleum, Chemicals and Fertilizers.

Raid on the office of the General Manager, Gauhati Oil Refinery

2499. SHRI ROBIN KAKATI : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that on the 9th July, 1982 a team of the Assam Public Bureau of Economic Affairs raided the office of the General Manager, Gauhati Oil Refinery ;

(b) if so, whether it is also a fact that 9.5 Kg. of agarwood oil had been found and seized during the raid ; and

(c) if the answer to part (b) above be in the affirmative, what are the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : (a) to (c) Indian Oil Corporation has not purchased any Agarwood oil but it has recently purchased Agarwood from two parties. The concerned State Government authorities some of whom came to the Refinery also, pointed to IOC that certain royalty and sales-tax charges were payable on this item. As soon as this was done, all necessary dues amounting to Rs. 12,290 on this purchase were paid to the State Government authorities.